

ITEM NO.16

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. No. 166320/2026 IS LISTED UNDER THIS ITEM]

(IA No. 166320/2026 - GRANT OF BAIL)

Date : 02-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
HON'BLE MR. JUSTICE ALOK ARADHE

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) Mr. Nagendra Singh, Adv.
Ms. Davinder Pal Kaur, Adv.
Ms. Harpreet Singh, Adv.
Mr. Naman Raj Singh, Adv.
Dr. Amardeep Gaur, Adv.
Ms. Nidhi Jain, Adv.
For M/s V. Maheshwari & Co., AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Srikanth Singh, Adv.
Mr. Akash, Adv.
Mr. Abhijit Singh, Adv.
Mr. Amit Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter before the Regular Court.

(SAPNA BISHT)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)